

**TO BE PUBLISHED IN PART III SECTION I OF THE GAZETTE OF INDIA**

**SUPREME COURT OF INDIA**

**F.NO.22/CAL./2005/SCA(GENL.)**

**Dated, New Delhi 21<sup>st</sup> February, 2006**

**NOTIFICATION**

In partial modification of Notification of even number dated August 13, 2005 notifying the list of Supreme Court Holidays, 2006 and the Summer Vacation of the Court, it is hereby notified that the Summer Vacation of the Court for the year 2006 shall be for seven weeks commencing from Monday, May 15 to July 2, 2006 instead of May 15 to July 9, 2006 as notified earlier and the Court shall resume its sitting after the vacation on Monday, the 3<sup>rd</sup> July, 2006.

The rest of the aforesaid Notification dated August 13, 2005 remains unchanged.

( R.C. Gandhi)  
Registrar (Admn.J)  
21-2-2006

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To

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All concerned